

IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **14.09.2023** THROUGH VIDEO CONFERENCING

PRESENT: HON'BLE SHRI. SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI. VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Oren Hydrocarbons Pvt Ltd

MAIN PETITION NUMBER : IBA/938/2019

(IA/MA) APPLICATION NUMBERS

IA/1382(CHE)/2022

ORDER

Liquidator is represented by Ld. Counsel Mr. T.Ravichandran.
Respondents are represented by Ld. Counsel Ms. Deeshita.

Ld. Counsel for Applicant submits that he has not to file any
rejoinder.

Connected Application is stated to be listed for hearing on 18.09.2023.

List this application along with the connected application on
18.09.2023 for hearing.



(VENKATARAMAN SUBRAMANIAM)
MEMBER (TECHNICAL)

MS



(SANJIV JAIN)
MEMBER (JUDICIAL)